

SECURITIES APPELLATE TRIBUNAL, MUMBAI
DAILY BOARD FOR 25.2.2010 at 10.00 A. M.

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| Sr. No. | Appeal No. | Appellant | Counsel for Appellant | Respondent | Counsel for Respondent | Cause or Stage | Previous Date | Result/ Remark |
|---------|------------------------------------|---|-----------------------------------|------------|--|----------------|---------------|----------------|
| 1. | MA. No. 20/2010 in A. No. 4/2010 | CIL Nova Petrochemicals Ltd. & Anr. | Mr. Janak Dwarkadas, Sr. Advocate | SEBI | Mr. D. J. Kambatta, Additional Solicitor General | MA Hearing | 24.2.2010 | |
| 2. | MA. No. 9/2010 & A. No. 9/2010 | Ideal Carpets Ltd (ISIN-INE710C01012) | | SEBI | | Admission | 23.2.2010 | |
| 3. | 10/2010 | Jitendra Harjivandas Securities Pvt. Ltd. | | SEBI | | Admission | 23.2.2010 | |
| 4. | 11/2010 | Vijay Bhagwandas & co. | | SEBI | | Admission | 23.2.2010 | |
| 5. | 19/2010 | Mr. Shailesh Patel | | SEBI | | Admission | 23.2.2010 | |
| 6. | 14/2010 | Shri Ashok Narayan Waje | | SEBI | | Admission | | |
| 7. | 15/2010 | Vikas Ganeshamal Bengani | | SEBI | | Admission | | |
| 8. | 16/2010 | Jatin Manubhai Shah | | SEBI | | Admission | | |
| 9. | 51/2009 | Indiabulls Securities Ltd. | Mr. P. N. Modi | SEBI | Mr. Kumar Desai | Part Heard | 23.2.2010 | |
| 10. | 57/2009 | TLB Securities Pvt. Ltd. | Mr. Pravin Agarwal | SEBI | Mr. Kumar Desai | Final Hearing | 23.2.2010 | |
| 11. | 168/2009 | Angel Capital & Debt Market Ltd. | Mr. Somashekahr Sundaesan | SEBI | Mr. Kumar Desai | Final Hearing | 23.2.2010 | |
| 12. | 214/2009 | Prashant Jayantilal Patel | Mr.Zal Andhyarujina | SEBI | Mr. Kumar Desai | Final Hearing | 23.2.2010 | |
| 13. | 271/2009 | Mrs. Bhanuben Jaisukhlal Shah | Mr. Haren Shah, epresentative | SEBI | Ms. Daya Gupta | Final Disposal | 23.2.2010 | |
| 14. | 272/2009 | Mrs. Alpa Haren Shah | Mr. Haren Shah, Representative | SEBI | Ms. Daya Gupta | Final Hearing | 23.2.2010 | |
| 15. | MA. No. 110/2009 & A. No. 284/2009 | Mr. Rameshchandra K. Jain | Mr. S. K. Jain, CS | SEBI | Ms. Daya Gupta | Final Hearing | 23.2.2010 | |
| 16. | 275/2009 | Ashok Ramswaroop Panchariya | Mr. Ravi Ramaiya , CA | SEBI | Mr. Kersi Dastoor | Final Hearing | 23.2.2010 | |
| 17. | 276/2009 | Arun Ramswaroop Panchariya | Mr. Ravi Ramaiya, CA | SEBI | Mr. Kersi Dastoor | Final Hearing | 23.2.2010 | |
| 18. | 277/2009 | Satish Ramswaroop Panchariya | Mr. Ravi Ramaiya, CA | SEBI | Mr. Kersi Dastoor | Final Hearing | 23.2.2010 | |
| 19. | 104/2006 | M/S. Sanchay Finvest Ltd | Mr. Vinay Chauhan | SEBI | Mr. Mihir Mody | Final Hearing | 18.1.2010 | |
| 20. | 117/2006 | M/s. Grishma Securities Pvt. Ltd. | Mr. Vinay Chauhan | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 21. | 150/2006 | M/s. Prashant J. Patel | Mr. Vinay Chauhan | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 22. | 155/2006 | M/s. Anil Mistry | Mr. Vinay Chauhan | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 23. | 21/2007 | N J Shares & Securities Pvt. Ltd. | | SEBI | Mr. Mihir Mody | Final Hearing | 18.1.2010 | |

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| 24. | 24/2007 | Sunil Shares & Stock Pvt. Ltd. | Mr. S. K. Jain | SEBI | Mr. Mihir Mody | Final Hearing | 18.1.2010 | |
| 25. | 29/2007 | M/s. Haven Financial Service Pvt. Ltd. | Mr. Bharat B. Nilkanth | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 26. | 35/2007 | Mr. Vidyut Shah | Mr. Gaurav Joshi | SEBI | Ms. Daya Gupta | Final Hearing | 18.1.2010 | |
| 27. | 39/2007 | SMIFS Securities Limited | Mr. Joby Mathew | SEBI | Mr. Mihir Mody | Final Hearing | 18.1.2010 | |
| 28. | 48/2007 | JVS Securities Pvt. Ltd. | Mr. Ravi Hegde | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 29. | 63/2007 | M/s. Jayantilal Khandwala & Sons Pvt. Ltd. | Mr. Gaurav Joshi | SEBI | Mr. Anant Upadhyay | Final Hearing | 18.1.2010 | |
| 30. | 64/2007 | Active Finstock Pvt. Ltd. | Mr. R. R. Bhonsale | SEBI | Mr. Anant Upadhyay | Final Hearing | 18.1.2010 | |
| 31. | 65/2007 | M/s. Agroy Finance & Investment Ltd. | Mr. Bharat Merchant | SEBI | Mr. Anant Upadhyay | Final Hearing | 18.1.2010 | |
| 32. | 66/2007 | M/s. Delhi Securities Ltd. | Mr. Bharat Merchant | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 33. | 113/2007 | M/s. Goldcrest Capital Markets Ltd. | Mr. Vinay Chauhan | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 34. | 114/2007 | Amgis Holdings Pvt. Ltd. | Mr. Joby Mathew | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 35. | 115/2007 | Pals Overseas Pvt. Ltd. | Mr. Joby Mathew | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 36. | 118/2007 | Ramrakh R. Bohra | Mr. Vinod Parekh | SEBI | Mr. Mihir Mody | Final Hearing | 18.1.2010 | |
| 37. | 119/2007 | Accord Capital Markets Ltd. | Mr. Joby Mathew | SEBI | Mr. Mihir Mody | Final Hearing | 18.1.2010 | |
| 38. | 121/2007 | Pravin V. Shah Stock Broking Pvt. Ltd. | Ms. Urvashi Tapas | SEBI | Ms. Daya Gupta | Final Hearing | 18.1.2010 | |
| 39. | 139/2007 | Dresdner Kleinwort Wasserstein Securities (India) Pvt. Ltd. (in Liquidation) | Mr. Jaitra Jani | SEBI | Mr. Mihir Mody | Final Hearing | 18.1.2010 | |
| 40. | 43/2008 | Latin Manharlal Securities Pvt. Ltd. | Ms. Urvashi Tapas | SEBI | Ms. Daya Gupta | Final Hearing | 18.1.2010 | |
| 41. | 158/2008 | R. K. Global Shares & Securities Ltd. | Mr. Ravi Hegde | SEBI | Dr. Poornima Advani | Final Hearing | 18.1.2010 | |
| 42. | 225/2009 | Vikas Ganeshmal Bengani | Mr. Vikas Ganeshmal Bengani, Appellant in person | SEBI | Dr. Poorima Advani | Final Hearing | 12.2.2010 | |
| 43. | 266/2009 | V. B. Investment (Prop. Vikas Ganeshmal Bengani) | Mr. Vikas G. Bengani, Appellant in person | SEBI | Ms. Megha S. Bajeria | Final Hearing | 12.2.2010 | |
| 44. | 281/2009 | Mr. Vikas Gourihar Narnavar | Dr. S. K. Jain, CS | SEBI | Ms. Daya Gupta | Final disposal | 27.1.2010 | |

Registrar

Note : No request for adjournment shall be entertained.

By order
Registrar